

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1896/2016

STATE OF MAHARASHTRA & ANR.

Petitioner(s)

VERSUS

DR. INDRAPALSINGH BANWARISINGH UIKEY & ORS.
(office report for directions)

Respondent(s)

Date : 09/01/2017 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
[IN CHAMBER]For Petitioner(s) Mr. Shubhada Phattankar, Adv.
Mr. Nishant Ramakantrao Katneshwarkar, Adv.For Respondent(s) Mr. Akash Kakade, Adv.
Ms. Anagha S. Desai, Adv.UPON hearing the counsel the Court made the following
O R D E R

On the request of the learned counsel of the petitioners two weeks' time is granted to comply with the office report dated 05.12.2016 by effecting service on Respondent Nos. 1 and 4.

(HEMALATHA MOHAN)
SR. P. A.(SUMAN JAIN)
COURT MASTER